

**Alleged crossing over to Burma by Remnants of Naga and Mizo Hostiles on their way to China**

2717. SHRI P. GANGADEB :  
SHRI NIHAR LASKAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether with their training bases in Bangla Desh smashed, the remnants of Naga and Mizo hostile groups are reportedly trying to cross over to Burma on their way to China ;

(b) whether the Finance Minister of the so-called federal Government of Nagaland, Isakswn has left for China through the Chakhsing area ; and

(c) what steps are being taken by Government not to allow them to go to China and also to check their anti-Indian activities ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) There are reports that after the loss of their bases in Bangladesh, some Indian Mizo rebels accompanied by a few Indian Naga rebels have entered the Burmese territory seeking to establish now hideouts. However, we have no confirmation that the Naga or Mizo groups who crossed over to Burma are proceeding to China.

(b) We have no information.

(c) Governments of Nagaland and Manipur, Mizoram Administration and the Security Forces are exercising utmost vigilance on our borders and taking all action necessary for this purpose.

**Kanpur Mahapalika Contribution to Bangla Desh Relief Fund**

2718. SHRI RAJDEO SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Kanpur Mahapalika in Uttar Pradesh promised and declared Rs. 25,000 for Bangla Desh refugee Fund ;

(b) if so, whether this fund amount has been accounted either in State fund or Central fund ; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR & REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). According to information received from the Nagar Mahapalika, Kanpur, a resolution was passed by them on 29.3.1971 for the donation of a sum of Rs. 25,000/- for medical and other help to the people of Bangladesh after obtaining necessary sanction from the State Government. The said resolution has been received by the Government of Uttar Pradesh only recently and is under their active consideration.

**Rehabilitation of Cyclone Victims of Cuttack in Dandakaranya**

2719. SHRI ANADI CHARAN DAS : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are thinking to rehabilitate the landless flood<sup>d</sup> and cyclone affected Adivasis and Harijans of Cuttack District of Orissa in Dandakaranya project area ; and

(b) if so, the time by which these affected people will be shifted to Dandakaranya project and the arrangements made by Government in this connection ?

THE MINISTER OF LABOUR & REHABILITATION (SHRI R. K. KHADILKAR) :

(a) No such proposal is under the consideration of the Government of India.

(b) Does not arise.

**Desire of Erstwhile East Pakistan Refugees in Dandakaranya to leave Bangla Desh**

2720. SHRI N. K. SANGHI :  
SHRI C. CHITTIBABU :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether refugees from erstwhile East Pakistan who had already been settled in the Dandakaranya Project are now wanting to leave for Bangla Desh ;

(b) if so, how far the Dandakaranya settlement and project are affected thereby and the measures taken to prevent any adverse effect ; and